

NOTICE

**Please take notice that Cr. Appl(SJ)/1459/2003, notified with this notice, shall be taken up under the heading 'for Judgement' by Hon'ble Mr. Justice Navneet Kumar on 22.10.2021 in Court No. 23 at 10:30 A.M (Through V.C).**

**By Order,**

**Dated the 21<sup>st</sup> October, 2021  
High Court of Jharkhand, Ranchi**

**Sd/-  
(Sanjeev Kumar Das)  
Joint Registrar (L&C)**

**NOTIFIED CASES CAUSELIST For Friday The 22<sup>nd</sup> October 2021**

**COURT NO. 23 (THROUGH VC)**

**SINGLE BENCH (BENCH ID-24887)**

**AT 10:30 AM**

**HON'BLE MR. JUSTICE NAVNEET KUMAR**

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**Judgement**

1	Cr.A(Sj)/1459/2003 At 10.30 a.m.  CRIMINAL LAW AMENDMENT ACT, 1952	JHARI RANA AND ORS. <b>VS</b> STATE OF JHARKHAND	DEEPAK KUMAR	VIJAY KUMAR ROY RAJNEESH VARDHAN (APP)
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